

THE HIGH COURT OF MEGHALAYA:
SHILLONG

N O T I C E

NO.HCM.III/166/2019-Judl./Part-I/561

Dated Shillong, the 29th January, 2026

It is notified for the information of all concerned that the Division Bench comprising Hon'ble Mr. Justice H.S. Thangkhiew and Hon'ble Mr. Justice W. Diengdoh will not sit today due to the Full Court Reference in memory of Late Hon'ble Mr. Justice S. R. Sen.

Accordingly, matter(s) listed today before the said Division Bench shall stand adjourned and will be listed in due course.

By Order,

JOINT REGISTRAR (LISTING)

Memo NO.HCM.III/166/2019-Judl./Part-I/561-A

Dated Shillong, the 29th January, 2026

Copy to: -

1. The Registrar-cum-PPS to Hon'ble the Chief Justice, High Court of Meghalaya, Shillong for favour of kind information of Her Ladyship.
2. The P.S. to Hon'ble Mr. Justice H.S. Thangkhiew, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
3. The P.S. to Hon'ble Mr. Justice W. Diengdoh, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
4. The P.S. to Hon'ble Mr. Justice B. Bhattacharjee, High Court of Meghalaya, Shillong for favour of kind information of His Lordship.
5. The P.S. to Advocate General/Addl. Advocate General, Meghalaya, Shillong for favour of kind information.
6. The P.A. to the Registrar General, High Court of Meghalaya, Shillong for favour of kind information.
7. The Registrar (Judicial Service) —cum- CPC, High Court of Meghalaya, Shillong for favour of kind information.
8. The Deputy Solicitor General/ Central Government Counsel, High Court of Meghalaya, Shillong for favour of kind information.
9. The President/ Secretary, High Court Bar Association, Shillong for favour of kind information.
10. All Court Masters/Court officers concerned for information and necessary action.
11. The System Analyst, High Court of Meghalaya, Shillong for uploading the same on the Official Website.
12. Notice Board.
13. Office File.

JOINT REGISTRAR (LISTING)

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29/1/26